

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2082  
ANSWERED ON:02.12.2009  
NATIONAL BUILDING CODE OF INDIA  
Haque Shri Sk. Saidul

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether the Government has any plan to implement National Building Code of India, 2005 for regulating the construction of school buildings in the country; and

(b) if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) & (b) The National Building Code of India, 2005 provides guidelines for regulating building construction activities across the country and serves as a model code for adoption by all agencies involved in building construction works.

Under the schemes of Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan, the design, layout and cost of construction of school buildings are decided by the respective States/ UTs. Government of India or its construction agencies are not involved in the construction of elementary and secondary school buildings sanctioned under these schemes.

Construction of Jawahar Navodaya Vidyalayas, and Kendriya Vidyalayas is done through Government construction agencies including Central Public Works Department, which are expected to follow the National Building Code.